

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 160 of 2012

Dated : 29th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Reliance Infrastructure Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda
Mr. Syed Mahaboob**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sakya Singah Chaudhary
Ms. Prerna Priyadarshini
Mr. Ritwik Bhattacharya for
Tata Power**

ORDER

The learned counsel for the Appellant has finished her arguments.

Post the matter for reply submissions on **31.10.2013**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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